

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: 5981203

Applicant(s) Vinod Kumar Mahawar U.P. 401 Respondent(s)
Advocate for Applicant(s) Advocate for Re

Advocate for Applicant (s)

Respondent (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<u>23.12.2003</u>	<u>Mr. Anil Mehta</u> counsel for the applicant.
	The applicant has filed this Original Application thereby praying for the following relief :-
	" By issuing order or directions or in the nature thereof, after calling for and examining the entire record of the case Direct the respondent to grant the appellant the no-objection certificate and forward his application to the R.R. B. Mumbai."
	The applicant who is working as E.S.M.-II under the Sr. Divisional Signal and Telecom Engineer, Kota, submitted application dated 14.07.2003 pursuant to the advertisement dated 28.06.2003 for the post of Apprentice Motorman. The grievance of the applicant is that the last date for receipt of the application was 28.07.2003 and his application had not been forwarded by the respondents. On these pretext, he has filed this OA thereby praying for the aforesaid relief.
	From the prayer made by the applicant, even if, the present application is allowed, no relief can be granted to the applicant as the last date of submission of application is 28.07.2003. In case the applicant was aggrieved by not forwarding the application to the post of Apprentice Motorman, he should have approached this Tribunal before the last date of submission of application which was 28.07.2003.
	Accordingly the OA is dismissed at admission stage with no order as to costs.
	<p><u>X</u> (A. K. BHANDARI) MEMBER (A)</p> <p><u>Chauhan</u> (M. L. CHAUHAN) MEMBER (J)</p>
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